

(b) the dates from which these Funds/Endowments came into being;

(c) the objects for which they were set up;

(d) whether the conditions attached to these Funds/ Endowments have been and are being regularly observed;

(e) whether Their accounts are audited by Government auditors; and

(f) whether they are administered directly by the Vice-Chancellor or whether there are Separate authorities for the purpose and if so, what are the details thereof?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) to (f) Information is being collected and will be laid on the Table of the Sabha in due course.

#### **Tagore Centenary Fund**

441. SHRI KRISHNA KRIPLANI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Tagore Centenary Fund, which was started in 1960 -61, is still in existence; and

(b) if so, what is the balance amount of the Fund left over and what is the manner in which it is proposed to be utilised?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b) The Rabindra Nath Tagore Centenary Committee, New Delhi, which was set up as a private Registered Society to formulate, programmes for Tagore Centenary Celebrations, had its accounts in the State Bank of India, New Delhi. The information regarding the balance amount, if any, is being collected and will be laid on the Table of the House.

#### **Milk Booth in Shastri Niketan**

442. SHRI SYED AHMAD HASHMI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to the answer to Unstarred Question 716 given in the Rajya Sabha on the 25th August, 1976 and state:

(a) whether the New Delhi Municipal Committee and other local bodies have cleared the proposal to construct a "pucca milk booth to replace the existing Delhi Milk Scheme Depot No. 1149 being run in a garage attached to a residential flat in Shastri Niketan (North-West Moti Bagh), New Delhi, if so, what is the progress made so far in constructing the structure of the depot; and

(b) by when the depot is likely to start functioning in its new premises?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Yes, Sir. The order for construction of the milk booth at the approved site has been placed with C.P.W.D.

(b) The depot will start functioning in its new premises as soon it is handed over to the Delhi Milk Scheme by the CPWD after completion.

#### **Basic amenities in Shastri Niketan**

443. SHRI SYED AHMAD HASHMI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION be pleased to state:

(a) whether it is a fact that basic amenities have so far not been provided in Shastri Niketan (North-West Moti Bagh), New Delhi, on the ground that the colony is yet to be handed over to the N.D.M.C.;

(b) if so, by when the colony is likely to be handed over to N.D.M.C. and